## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3714 ANSWERED ON 18<sup>TH</sup> MARCH, 2021

#### **GRANT OF NH STATUS**

#### **3714. SHRI SAPTAGIRI SANKAR ULAKA:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) whether the Government proposes to grant status of National Highways (NHs) to Bhawanipatna Muniguda Bissamcuttack Rayagada Parvatipuram Vizianagaram stretches;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government also proposes to grant NHs status to Gunupur Baliguda (Phulbani) *via* Padmapur Gudari Chandrapur stretches;
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) to (d) Ministry receives proposals for declaration of various State Roads/ Highways including in-Principle approved National Highways (NHs) such as state road of Bhawanipatna- Muniguda-Bisamcuttack- Rayagada- Parvatipuram- Vizainagaram stretch, Gunupur-Baliguda (Phulbani) via Padmapur - Gudari - Chandrapur stretch etc., as new NHs from various States/Union Territories (UTs). Ministry considers declaration of some of these State Roads/ Highways including In-Principle approved NHs as NHs from time to time keeping in view the requirement of connectivity, inter-se priority and availability of funds".

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